

(21)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH
HYDERABAD

O.A. NO.396/96

Between:

Date of Order: 25.3.96.

1. Ch.Christy Rajyam
2. A.Narasimhacharyulu
3. N.V.S.R.K.Prasad
4. A.Siva Prasad
5. K.Gangadhara Gupta

...Applicants.

And

1. The Secretary,
Dept. of Telecommunications,
Sanchay Bhawan,
New Delhi - 110 001.
2. The Chief General Manager,
Telecom, A.P.Circle,
Hyderabad - 500 001.
3. The Superintendent Incharge,
Central Telegraph Office,
Secunderabad - 500 003.
4. The Superintendent Incharge,
Central Telegraph Office,
Vijayawada - 520 001.
5. The Chief Superintendent,
Central Telegraph Office,
Hyderabad - 500 001.
6. The Superintendent,
Telegraph Traffic, Guntur Division,
O/O The General Manager, Telcom District,
Guntur - 522 002.
7. The General Manager, Telecom,
Hyderabad Telecom District,
Hyderabad - 500 001.
8. The General Manager,
Telecom District,
Guntur - 522 002.

...Respondents.

Counsel for the Applicants : Mr.T.V.V.S.Murthy
Counsel for the Respondents : Mr.N.R.Devraj, Sr.CGSC

CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

contd...

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O.A.No.396/96

Date of Order: 25.3.96

JUDGEMENT

X As per Hon'ble Shri R.Rangarajan, Member (Admn.) X

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There are 5 applicants in this OA. They were initially recruited as RTP/Short Duty Telegraphists and posted in that capacity in the year 1985. All the applicants were later regularised as regular Telegraphists in April 1989 as per Memo No.E-31/89-90/33 dated 21.4.89 (A-7). The details of present designation of the applicants, office in which they are now working, the period during which they worked as RTP/SDTL and the place of their working as RTP/SDTL is indicated in Annexure-1 at page-9.

2. This application is filed praying for a direction to the respondents that all of them may be paid Productivity Linked Bonus due for the periods they have worked as RTP/SDTLs (as shown in Annexure-1 page-9) by extending the benefit of the judgement of this Tribunal in OA.611/94 (A-2).

3. The applicants who joined as Short Duty Telegraphist [redacted] have been regularised as regular Telegraphists. Their cases are similar to the applicants in OA.611/94 which was disposed of on 30.1.94. Hence this application has to be allowed on the same lines as in the case of the applicants in OA.611/94.

4. In the result, the OA is allowed at the admission stage itself with a direction to the respondents to grant the applicants the same benefit as was granted by Ernakulam Bench of this Tribunal in OA.171/89. Time for compliance is 3 mon from the date of communication of this order. No costs.

(R.RANGARAJAN)
Member (Admn.)

sd

Dated : 25th March, 1996

Dy. Regis

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Copy to:

1. The Secretary,
Dept. of Telecommunications,
Sanchar Bhawan,
New Delhi - 110 001.
2. The Chief General Manager,
Telecom, A.P.Circle,
Hyderabad.
3. The Superintendent Incharge,
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7. The General Manager, Telecom,
Hyderabad Telecom District,
Hyderabad - 500 001.
8. The General Manager,
Telecom District,
Guntur - 522 002.
9. One copy to Mr.T.V.V.S.Murthy, Advocate,
CAT, Hyderabad.
10. One copy to Mr.N.R.Devraj, Sr.CGBC, CAT, Hyderabad.
11. One copy to Library, CAT, Hyderabad.
12. One spare copy.

YLKR

17/3/96 OA 396/96

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APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD.

HON'BLE SHRI A.B. GORTHI : MEMBER (A)

HON'BLE SHRI R. Rangarajan: M(A)

DATED: 25.3.96.

ORDER/JUDGMENT

M.A. No./R.A./C.A. No.

IN

O.A. No. 396/96

ADMITTED AND ~~INTERIM~~ DIRECTIONS ISSUED

ALLOWED *After consideration*

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS NO COSTS

* * * A/ce of J.A.

